CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex (BDA), Indira Nagar, Bangalore - 560 038.

Application No. 324/86(T) (W.P. No. 21210/80)

24 C October 1986

Applicant

The state of the s

Shri S.M. Basappa S/o Shri Maribasavegouda, Sr. Enforcement Officer, (Provident Fund Inspector Grade-I), Clock-Tower Square, Laxmi Buildings, Mysore.

Versus

- 1. The Union of India, by its Secretary in the Ministry of Labour, "Shrama Shakti Bhavan", New Delhi-1.
- The Union Public Service Commission, New Delhi.
- 3. The Central Provident Fund Commissioner, 9th Floor, 'Mayur Bhavan', Connaught Circus, New Delhi-1.
- 4. The Regional Provident Fund Commissioner, "Bhavishya Nidhi Bhavan", No. 8, Sri Rajaram Mohan Roy Road, Bangalore-25.
- 5. Shri S.H.Z. Razvi, Provident Fund Inspector, Grade-I, C/o Office of the Regional Provident Fund Commissioner, 3-4-763, Barakatpura Chamal, Hyderabad-500 027 (A.P.)
- 6. Shri Ahmed Ramlan, Provident Fund Inspector, Grade-I, C/o Office of the Provident Fund Inspector, Risaldar Galli, Belgaum.
- 7. Shri J.N. Narzary,
 Provident Fund Inspector, Grade-I
 C/o Regional Provident Fund Commissioner,
 'Bhavishyanidhi',
 Gauhathi (Assam State).
- Shri V. Arunachalam,
 Provident Fund Inspector Grade-I,
 C/o Regional Provident Fund Commissioner,
 No. 3-4-763, Barakatpura Chaman,
 H yderabad 500 027 (A.P.).

- 9. Shri K.C. Roy, Provident Fund Inspector, Grade-I, C/o Provident Fund Commissioner, "Bhavishyanidhi Patna, (Bihar).
- 10. Shri B.B. Murmu, Provident Fund Inspector Grade-I), C/o Provident Fund Commissioner, "Bhavishyanidhi", Calcutta (W. Bengal).

Subject:- SENDING COPIES OF ORDER PASSED BY THE BENCH IN APPLICATION NO. 324/86(T)

Please find enclosed herewith the copy of the Order/ Interim Order passed by this Tribunal in the above said Application on 30,9.1986.

Encl : As stated

(N. RAMAMURTHY)
SECTION OFFICER

(JUDICIAL

Copy to:-

1. Shri K.S. Desai,
No. 65, Kumara Park,
West Extension, Bangalore-20. .. Advocate for
Applicant.

2. Shri U.L. Narayana Rao,
Central Govt. %tanding Counsel,
Hight Court of Karnataka, Buildings,
Bangalore-1.
Adv

Advocate for Respondents.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH, BANGALORE

ORDER SHEET

Application No

_of 198

Applicant

Advocate for Applicant

Application No _

Respondent

Advocate for Respondent

A-NO.324/86 CA 1

Date	Office Notes	Orders of Tribunal
30/9/86	id minis Pe	The applicant filed in Court a memo praying that he may be permitted to withdraw the application. Permission is accordingly granted, and the application is dismissed as withdrawn. (L.H.A. REGO) (CH. R.K. RAO) Member (AM) Member (JM) 30.9.1986. 30.9.1986. M.
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